

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s Surana Power Limited**

PETITION NUMBER : **CP/646/IB/2017**

APPLICATION NUMBER : **a) IA(IBC)/1009(CHE)/2021
b) MA/28(CHE)/2021
c) Invn.P/12/CHE/2021 IN MA/28/CHE/2021**

ORDER

Ld. Counsel Mr.Shreyes Lele is present. Ld. Counsel Mr.Pradheep Kumar is present. Ld. Counsel Mr.Chetan Sagar is present.

In this case Ld. Counsel for the Applicant stated that connected matters are pending before the Hon'ble Supreme Court.

List the matters on **26.07.2024** for hearing.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk